

Parliament for the Ministry of Communications also considered the proposal and recommended pulse-metering of one call unit for 5 minutes' duration. Accordingly, it has been decided that the local calls in all systems of more than 30,000 lines capacity will be metered @ one call unit for 5 minutes duration. Presently, it is technically feasible to introduce this arrangement only in electronic exchanges.

The need for introducing time limit for local calls has been felt to decongest the network so that more calls can get completed. Though most of the subscribers are known to be restricting their calls to less than 3 minutes or so, there are commercial subscribers who have FAX machines and computers that use the local lines for very long duration to transfer data. The Government feels justified to charge such subscribers more than the normal subscribers who do not use the line for long durations. It is expected that in general, subscribers will limit their calls to 5 minutes duration that is being prescribed and this will result in better call completion and improving the efficiency of the network.

All the above schemes require considerable technical preparations to be made before implementation. It is proposed that the same will be implemented by each Telecom. Circle in the country as and when they complete the technical arrangement, and in any case, not later than 31.8.92.

[*Translation*]

SHRI RAM VILAS PASWAN (Rosera): I would like to raise my personal problem in the presence of the hon. Minister. Sir, for the period of five months from 11th November 1991 to April, 1992 I have received a telephone bill of Rs. 2,22,000/- particularly in the circumstances when my telephone is always locked and I use the telephone

strangely. Even then I have been billed for 2,22,000/-.

THE STATE MINISTER OF THE MINISTRY OF COMMUNICATIONS (SHRI RAJESH PILOT): Mr. Speaker, Sir, Shri Ram Vilas speaks so much in the Parliament, so it can be imaged how much he might be speaking on the telephone. That is why the time has been reduced to five minutes, otherwise the metre keeps running on.

[*English*]

SHRI SOBHANADREESWARA RAO VADDE (Vijayawada): Sir, I am on a point of order. (*Interruptions*)

MR. SPEAKER: What is your point of order, please?

SHRI SOBHANADREESWARA RAO VADDE: Sir, yesterday you remember, Achariaji and I had called on you and we wanted a discussion on awarding contract to ABB for purchase of electric locomotives. (*Interruptions*). Now, the honourable Shri Kumaramangalamji said that immediately after the Minister's reply on the discussion of the Minorities Commission Bill today, thus discussion under Rule 193 will be brought. Sir, you are aware that in the List of Business paper several other Bills have been included prior to its discussion and I fear very much whether the discussion will at all be held.

MR. SPEAKER: This is exactly the point I have been making.

(*Interruptions*)

MR. SPEAKER: Please hear me. Whenever we have the matters on the Agenda, they are supposed to be very important and you don't deal with them, and the matters which are not on the Agenda we discuss here. You know it very well. What do we do them?